

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 350 of 2019 IN
DFR NO. 1080 of 2019

Dated : 11th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

BSES Yamuna Power Limited & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Buddy A. Ranganadhan
Mr. Rahul Kinra
Mr. Avinash Bharadwaj

Counsel for the Respondent(s)

:

ORDER

IA NO. 350 of 2019
(Application for urgent listing)

We have heard learned counsel for the applicant/appellant. For the reasons stated in this application, list the matter on **12-3-2019** subject to curing the defects. The Application is disposed of.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk